

No.HCLC 61/2018

High Court of Karnataka,
Bengaluru-560 001,
Dated: 06.08.2020.

NOTIFICATION

Hon'ble the Chief Justice is pleased to constitute a Two Member Committee consisting of **Registrar (Vigilance) and Registrar (Judicial)**, for the present, to scrutinize the matter/proceedings (Petitions, Appeals, etc.) filed by **Party-in-Person** and to interact with the Party-in-Person and give opinion by way of Certificate (Form-C of the Conduct of Proceedings by Party-in-Person Rules, 2018 published in the Official Gazette) that whether Party-in-Person will be able to give necessary assistance to the Hon'ble Court for disposal of the matter and has filed an Undertaking that any Advocate may be appointed as *Amicus Curiae* by the Hon'ble Court, if considered appropriate.

BY ORDER OF HON'BLE
THE CHIEF JUSTICE

Sd/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

Copy to:

- 1) The Registrar (Vigilance)
- 2) The Registrar (Administration)
- 3) The Registrar (Judicial)
- 4) The Registrar (Computers)
- 5) The Registrar (Recruitment)
- 6) The Registrar (Review & Statistics)
- 7) The Registrar (Infrastructure & Maintenance)
- 8) The Central Project Co-ordinator (Computers)
- 9) The Secretary to Hon'ble the Chief Justice
- 10) The Addl. Registrar Generals, High Court of Karnataka, Dharwad and Kalaburagi Benches.

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Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City & All the Prl. District and Sessions Judges in the State.
2. The Chief Judge, Court of Small Causes, Bengaluru City.
3. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
4. The Prl. Judge, Family Court, Bengaluru.
5. The Presiding Officer, Industrial Tribunal, Bengaluru.
6. The Presiding Officer, Labour Court, Bengaluru.
7. The Director, Karnataka Judicial Academy, Bengaluru.
8. The Director, Bengaluru Mediation Centre, Bengaluru.
9. The Director, Arbitration and Conciliation Centre, Bengaluru.
10. All the Joint Registrars/Deputy Registrars, High Court of Karnataka.
11. The Chief Librarian, High Court Library.
12. The DR(SS)-cum-PS to Hon'ble the Chief Justice.
13. The Private Secretaries of Hon'ble Judges.
14. All the Assistant Registrars
15. All the Section Officers